NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 867/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

OCS Group (India) Ltd

V/s.

Flex Art Foil Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE S. No. NAME DESIGNATION B. Rajdeep Lain. Adv. for Resp.

Aniensh Joshi Adv. for Resp.

Asun Merky & Adv. for Resp.

Sanket Shah & Adv. for Relitioner Lonket J. Shall

ORDER

TCP No.867/ I&BP/NCLT/MB/MAH/2017

As the parties have almost arrived at settlement, at their request, list this matter for reporting settlement on 4.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR

Member (Judicial)